NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 408/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES: M/s. Wella India Haircosmetics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

ORDER

CSP No. 396/230-232/NCLT/MB/MAH/2017

CSP No. 397/230-232/NCLT/MB/MAH/2017

CSP No. 398/230-232/NCLT/MB/MAH/2017

CSP No. 406/230-232/NCLT/MB/MAH/2017

CSP No. 408/230-232/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 11.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)